

25

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.674/99

dt.2-6-99

Between

B. Narasimlu : Applicant

and

1. Chief Genl. Manager
Telecom AP Circle,
Nampalli Road
Abids, Hyderabad

2. Telecom Dist. Manager
Mahabubnagar

3. Sub Divnl. Engr. (Groups)
Telecom, Kalwakurthy
Mahabubnagar (Dist.) : Respondents

Counsel for the applicant : M. Venkatram Reddy
Advocate

Counsel for the respondents : B.N. Sharma
Sr.CGSC

Coram

Hon. Mr. R. Rangarajan, Member (Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member (Judl)

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OA.674/99

dt.2-6-99

Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Mr. Ravinder Goud for Mr. M. Venkatram Reddy for the applicant and Mr. Jacob for Mr. B.N. Sharma for the respondents.

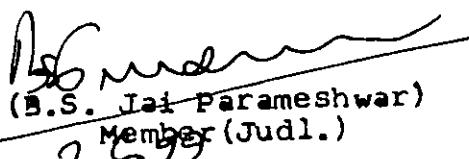
1. This OA is filed praying for setting aside the oral termination dated 7-4-1999 of respondent No.3 by directing the respondents to regularise the services of the applicant duly taking the long length of service into consideration and grant consequential benefits.

2. It is now stated that the applicant has been reengaged which is also admitted by the counsel for the applicant.

3. The applicant has not filed any representation for regularising his services. He is permitted to make a representation now to the respondents within one month from the date of receipt of copy of this order. The respondents shall consider the applicant's case for regularisation in accordance with the rule.

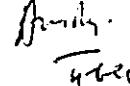
4. With the above direction the OA is disposed of.

No costs.


(B.S. Jai Parameshwar)
Member (Judl.)


(R. Rangarajan)
Member (Admn.)

Dated : June 2, 99
Dictated in Open Court


R. Rangarajan

sk

1ST AND 2ND COURT

COPY TO:-

1. HONJ
2. HHRM(A)
3. HSSP M(J)
4. D.R.(A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR.JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR.HRAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR :
MEMBER (J)

ORDER: 2-6-99

ORDER & JUDGEMENT

MA./RA./CP. No.

in

OA. No. 674/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A.C. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

